

## Cause List for Mediation Centre

Date : 21/03/2020

Mediator : **Ms. Alka Ahir, Advocate**

Case No.: 230/17	Case Id: 2002M01843	Referring Judge : Sh. Vikas Dhull, DHJS	Hearing Time : 11:30:00 AM
Case Type : PARTITION : SUIT FOR PARTITION			
MEEMA	Vs. GANPATI		Total Days spent : 27
Case No.: 9959/19	Case Id: 2002M02158	Referring Judge : Ms. Akriti Mahendru, DJS	Hearing Time : 12:00:00 PM
Case Type : 138 N. I. ACT : U/S 13E OF NEGOTIABLE INSTRUMENT ACT			
VIJAYKUMAR	Vs. SATENDER PARIHAR		Total Days spent : 20
Case No.: 762/19	Case Id: 2002M01597	Referring Judge : Ms. Sonam Gupta, DJS	Hearing Time : 12:00:00 PM
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS			
RAJNI KAFALTIA	Vs. RAHUL SHARMA		Total Days spent : 34
Case No.: 20697/18	Case Id: 1912M10460	Referring Judge : Ms. Naina, DJS	Hearing Time : 12:30:00 PM
Case Type : 138 N. I. ACT : U/S 133 OF NEGOTIABLE INSTRUMENT ACT			
MAULAN AZAD INSTITUTE OF DENTAL SCIENCES	Vs. ALLIANCE BOOKS SUPPLIERS PVT LTD		Total Days spent : 90
Case No.: 421/19	Case Id: 2003M02429	Referring Judge : Sh. Rakesh Syal, DHJS	Hearing Time : 2:00:00 PM
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			
ARUSHI SHARMA GULATI	Vs. MAYANK GULATI		Total Days spent : 13
Case No.: 611539/16	Case Id: 2002M01860	Referring Judge : Sh. Anuj Aggarwal, DHJS	Hearing Time : 2:00:00 PM
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY			
ANJU TYAGI	Vs. RAMESH SEHDEV & ANR		Total Days spent : 27
Case No.: 109/19	Case Id: 2002M01632	Referring Judge : Ms. Mahima Rai, DJS	Hearing Time : 2:00:00 PM
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS			
STATE	Vs. RAHUL SINGH ETC		Total Days spent : 34
Total : 7			

Mediator : **Ms. Anju Dixit, Advocate**

Case No.: 426/18	Case Id: 1912M10456	Referring Judge : Ms. Sugandha Aggarwal, DHJS	Hearing Time : 11:30:00 AM
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT			
MS HOME CREDIT INDIA FINANCE PVT LTD	Vs. PRAVEEN		

Page No. : 01

18/04

18/04

## Case List for Mediation Centre

Date : 21/03/2020

Total Days spent : 90

Case No.:	3817/17	Case Id:	2001M00457	Referring Judge :	Sh. Gaurav Sharma, DJS	Hearing Time :	12:00:00 PM	
Case Type :	RECOVERY SUIT FOR RECOVERY OF MONEY							
STATE	SHUJA BOOK COMPANY PVT LTD			Vs.	DANISH PETER			Total Days spent : 62
Case No.:	2701/19	Case Id:	2002M01855	Referring Judge :	Ms. Deepika Thakran, DJS	Hearing Time :	1:00:00 PM	
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS							
STATE				Vs.	ROHIT CHIBBA			Total Days spent : 27
Case No.:	499/19	Case Id:	1912M10453	Referring Judge :	Ms. Neetu Nagar, DJS	Hearing Time :	2:00:00 PM	
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS							
STATE	ANJU SEHGAL			Vs.	MANISH SINDWANI			Total Days spent : 90
Case No.:	41/17	Case Id:	2002M02163	Referring Judge :	Ms. Deepika Thakran, DJS	Hearing Time :	2:00:00 PM	
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS							
STATE	SEEMA			Vs.	YOGESH SHARMA			Total Days spent : 20
Total : 6								

**Mediator : Ms. Beena Garg, Advocate**

Case No.:	9150/16	Case Id:	2002M01612	Referring Judge :	Ms. Naina, DJS	Hearing Time :	10:30:00 AM	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT							
STATE	IRBANDINGS INDIA PVT LTD			Vs.	M/S ONUS BUSINESS SOLUTION PVT LTD			Total Days spent : 34
Case No.:	161/18	Case Id:	2002M01023	Referring Judge :	Ms. Harleen Singh, DHJS	Hearing Time :	11:00:00 AM	
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT							
STATE	KARVY FINANCIAL SERVICES LTD			Vs.	RAGHVINDER SINGH & ORS			Total Days spent : 48
Case No.:	6725/18	Case Id:	2002M01614	Referring Judge :	Sh. Gaurav Sharma, DJS	Hearing Time :	12:00:00 PM	
Case Type :	133 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT							
STATE	RAHUL MISHRA			Vs.	KRISHAN PARASHAR			

Page No. : 02

## Cause List for Mediation Centre

Date : 21/03/2020

Case No.	Case Id	Referring Judge	Hearing Time	Total Days spent
5861695/16	2001M00474	Ms. Illa Rawat, DHJS	12:30:00 PM	34
Case Type : 125 Cr.P.C : CASES U/S 125 OF Cr.P.C				
PINKY GUPTA		Vs. PRAVEEN GUPTA		62
41/17	2002M01022	Ms. Deepika Singh, DJS	2:00:00 PM	48
Case Type : CRIMINAL OTHERS : CR MINAL OTHERS				
SHIKHA		Vs. AJAY GUPTA		48
3215/19	2002M02166	Sh. Rupinder Singh Dhiman, DJS	2:00:00 PM	20
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY				
THE FEDERAL BANK LTD		Vs. VEERWATI & ORS		20
2130/19	2002M01862	Sh. Manmohan Sharma, DHJS	2:00:00 PM	27
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				
KAMDHENU LTD		Vs. SHREE KAMDHENU TUBES PVT LTD		27

Total : 7

**Mediator : Ms. Kusum Lata Sharma, Advocate**

684/19	2002M02151	Sh. Vikas Dhull, DHJS	12:00:00 PM	20
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				
ANITA		Vs. AJMER		20
23/18	2002M02152	Sh. Arun Sukhija, DHJS	12:30:00 PM	20
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY				
M/S AAVRITI GROUP		Vs. M/S LARESEN & TRUBO LTD		20
12195/18	2003M02421	Sh. Rishabh Kapoor, DJS	12:30:00 PM	13
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
ANANA SMALL FINANCE BANK LTD		Vs. KIRAN DEVI		13
448/18	2001M00732	Ms. Sonam Gupta, DJS	2:30:00 PM	
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS				
STATE		Vs. PANKAJ		

Page No. : 03

## Cause List for Mediation Centre

Date : 21/03/2020

Total Days spent : 55

Case No.: 2/20	Case Id: 2002M02162	Referring Judge : Sh. Gurdeep Singh Saini, DHJS	Hearing Time : 2:30:00 PM		
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)					
M/S EXCELLENT AGRO PRODUCTS PVT LTD	Vs.	DADAN SINGH & ORS		Total Days spent :	20
Case No.: 497/16	Case Id: 2003M02428	Referring Judge : Ms. Mahima Rai, DJS	Hearing Time : 2:30:00 PM		
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS					
STATE	Vs.	MAHESH SHARMA		Total Days spent :	13
Total :					6

18/04/20

**Mediator : Ms. Mamta Rani, Advocate**

Case No.: 8942/17	Case Id: 2002M01014	Referring Judge : Ms. Poorva Mehra, DJS	Hearing Time : 11:00:00 AM		
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS					
SHIVANI MEHRA	Vs.	RAVI BHASKAR		Total Days spent :	48
Case No.: 79/13	Case Id: 2002M01766	Referring Judge : Ms. Neetu Nagar, DJS	Hearing Time : 12:00:00 PM		
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS					
STATE	Vs.	VEER SINGH & ORS		Total Days spent :	30
Case No.: 364/17	Case Id: 2003M02417	Referring Judge : Ms. Deepika Thakran, DJS	Hearing Time : 12:00:00 PM		
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS					
ASHA KUKREJA	Vs.	SAURABH CHHABRA		Total Days spent :	13
Case No.: 230/18	Case Id: 2003M02414	Referring Judge : Ms. Deepika Thakran, DJS	Hearing Time : 12:00:00 PM		
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS					
HEMA RANI	Vs.	SURENDER SAINI		Total Days spent :	13
Case No.: 298/18	Case Id: 2003M02439	Referring Judge : Ms. Poorva Mehra, DJS	Hearing Time : 2:00:00 PM		
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS					
STATE	Vs.	MOHD AKHLAQ		Total Days spent :	13
Case No.: 196/18	Case Id: 2003M02436	Referring Judge : Ms. Poorva Mehra, DJS	Hearing Time : 2:00:00 PM		
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS					
MOOR JAHAN	Vs.	MOHD AKHLAQ			

18/04/20

## Cause List for Mediation Centre

Date : 21/03/2020

								Total Days spent :	13
Case No.:	312/16	Case Id:	2003M02435	Referring Judge :	Ms. Poorva Mehra, DJS				
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS				Hearing Time :	2:00:00 PM			
NOOR JAHAN				Vs.	MOHD AKHLAQ			Total Days spent :	13
Case No.:	541237/16	Case Id:	2003M02434	Referring Judge :	Ms. Poorva Mehra, DJS				
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS				Hearing Time :	2:00:00 PM			
NOOR JAHAN				Vs.	MOHD AKHLAQ			Total Days spent :	13
Case No.:	7151/17	Case Id:	2002M01173	Referring Judge :	Ms. Neha Pandey, DJS				
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM			
M/S JANA LAKSHMI FINANCE SERVICES LTD				Vs.	NOBAL REASOURCING BUS			Total Days spent :	44
Case No.:	73/17	Case Id:	2003M02440	Referring Judge :	Ms. Poorva Mehra, DJS				
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS				Hearing Time :	2:00:00 PM			
NOOR JAHAN				Vs.	MOHD AKHLAQ			Total Days spent :	13
Case No.:	2376/19	Case Id:	2002M02134	Referring Judge :	Sh. Anshul Mehta, DJS				
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	2:00:00 PM			
AZAZ AHMAD				Vs.	RAJEEV ARORA			Total Days spent :	20
Case No.:	154/19	Case Id:	2003M02441	Referring Judge :	Ms. Poorva Mehra, DJS				
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS				Hearing Time :	2:00:00 PM			
NOOR JAHAN				Vs.	MOHD AKHLAQ			Total Days spent :	13
Case No.:	2839/19	Case Id:	2002M01032	Referring Judge :	Sh. Gaurav Sharma, DJS				
Case Type :	138 N. I. ACT U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:30:00 PM			
SOMTI TEXTILES				Vs.	M/S RUPALI SELECTION & ORS			Total Days spent :	48
Case No.:	351/17	Case Id:	2003M02438	Referring Judge :	Ms. Shefali Barnala Tandon, DJS				
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS				Hearing Time :	3:00:00 PM			
STATE				Vs.	DHANWANT SINGH			Total Days spent :	13
Total :	14								

## Cause List for Mediation Centre

Date : 21/03/2020

Mediator : **Ms. Sumita Gupta, Advocate**

Case No.: 5861277/16	Case Id: 2001M00446	Referring Judge : Ms. Shail Jain, DHJS	Hearing Time : 11:30:00 AM
Case Type : MATRIMONIAL : PETITION FOR DIVORCE			
ANIL KUMAR SINGHAL	Vs.	RIMMY SINGHAL	Total Days spent : 62
Case No.: 641/17	Case Id: 2001M00448	Referring Judge : Ms. Neetu Nagar, DJS	Hearing Time : 11:30:00 AM
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS			
STATE	Vs.	SAHIL KHAN & ORS	Total Days spent : 62
Case No.: 296/17	Case Id: 2002M01602	Referring Judge : Ms. Neetu Nagar, DJS	Hearing Time : 12:00:00 PM
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS			
URVASHI VERMA	Vs.	HIMANSHU SINGH WADHWAN & ORS	Total Days spent : 34
Case No.: 123/1/19	Case Id: 2003M02415	Referring Judge : Ms. Mahima Rai, DJS	Hearing Time : 12:00:00 PM
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS			
ASMA PARVEEN	Vs.	MOHD SULEMAN ETC	Total Days spent : 13
Case No.: 2114/18	Case Id: 2003M02425	Referring Judge : Sh. Rinku Jain, DJS	Hearing Time : 2:00:00 PM
Case Type : 138 N . ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
BHARATI SHAHKARI BANK	Vs.	ASHOK GOEL	Total Days spent : 13
Case No.: 521226/16	Case Id: 2002M01656	Referring Judge : Sh. Fahad Uddin, DJS	Hearing Time : 2:15:00 PM
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS			
J P SINGH	Vs.	ANIL SEHGAL	Total Days spent : 27
Total : 6			

18/04/20

Mediator : **Sh. Manmohan Sharma, DHJS**

Case No.: 608/19	Case Id: 2003M02363	Referring Judge : Sh. Mohit Sharma, DJS	Hearing Time : 2:00:00 PM
Case Type : 138 N . ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
TRANSLUMINA THERAPEUTICS	Vs.	CARDIOMAC INDIA PVT LTD & ORS	Total Days spent : 15
Total : 1			

9-4-2020

Mediator : **Sh. Pramod Saxena, Advocate**

Page No. : 106

## Cause List for Mediation Centre

Date : 21/03/2020

Case No.: 1459/19	Case Id: 2002M02140	Referring Judge : Sh. Manmohan Sharma, DHJS	Hearing Time : 11:00:00 AM	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				
M/S SUN POLYBAG PVT LTD	Vs.	M/S POLYON FABRICS PVT LTD		
			Total Days spent :	20
Case No.: 340/18	Case Id: 2002M02155	Referring Judge : Ms. Neetu Nagar, DJS	Hearing Time : 12:00:00 PM	
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS				
STATE	Vs.	SUNNY ETC		
			Total Days spent :	20
Case No.: 2329/19	Case Id: 2002M021321	Referring Judge : Sh. Anil Kumar, DHJS	Hearing Time : 12:30:00 PM	
Case Type : LABOUR : LABOUR & MANAGEMENT DISPUTES				
SURENDER SINGH	Vs.	M/S VIJAY ELECTRICALS		
			Total Days spent :	34
Case No.: 744/17	Case Id: 2002M00999	Referring Judge : Ms. Sonam Gupta, DJS	Hearing Time : 2:00:00 PM	
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS				
MUSKAN KOHLI	Vs.	AMIT BHATIA		
			Total Days spent :	48
Case No.: 13869/18	Case Id: 2001M00738	Referring Judge : Sh. Rinku Jain, DJS	Hearing Time : 2:00:00 PM	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
GOPAL KUMAR	Vs.	SANDEEP		
			Total Days spent :	55
Case No.: 6025/19	Case Id: 2002M02156	Referring Judge : Ms. Tapasya Aggarwal, DJS	Hearing Time : 2:00:00 PM	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
YASHPAL AHUJA	Vs.	DEEPAK KUMAR		
			Total Days spent :	20
Case No.: 15524/18	Case Id: 2002M01320	Referring Judge : Ms. Poorva Mehra, DJS	Hearing Time : 2:00:00 PM	
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS				
FARHA NAAZ	Vs.	IRSHAD MALIK		
			Total Days spent :	34
Case No.: 14938/16	Case Id: 2002M01341	Referring Judge : Ms. Arjinder Kaur, DJS	Hearing Time : 2:00:00 PM	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
M/S KMA ELECTRICALS PVT LTD	Vs.	M/S ECS ENGINEERING PVT LTD		
			Total Days spent :	27
Total : 8				27

18/04

**Mediator :** Sh. Rajesh K. Gupta, Advocate

Page No. : 07

## Cause List for Mediation Centre

Date : 21/03/2020

Case No.: 19278/16	Case Id: 2003M02426	Referring Judge : Sh. Joginder Prakash Nahar, DHJS	Hearing Time : 11:00:00 AM	
Case Type : PARTITION : SU T FOR PARTITION				
ASHWANI RAJ	Vs.	PREM SINGH		
			Total Days spent :	13
Case No.: 12672/16	Case Id: 2001M00466	Referring Judge : Sh. Hasan Anzar, DHJS	Hearing Time : 11:00:00 AM	
Case Type : RECOVERY : SLIT FOR RECOVERY OF MONEY				
M/S BHANSALI CABLES & CONDUCTORS PVT LTD	Vs.	M/S OM LOGISTIC LTD		
			Total Days spent :	62
Case No.: 21839/16	Case Id: 2002M02129	Referring Judge : Ms. Neha Pandey, DJS	Hearing Time : 11:00:00 AM	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
SUNIL BANSAL	Vs.	LEKH RAJ PURI		
			Total Days spent :	20
Case No.: 213/19	Case Id: 2002M01611	Referring Judge : Sh. Hasan Anzar, DHJS	Hearing Time : 12:00:00 PM	
Case Type : PARTITION : SU T FOR PARTITION				
SANJEEV AGGARWAL	Vs.	ASHU GOYAL		
			Total Days spent :	34
Case No.: 32/19	Case Id: 2001M00437	Referring Judge : Ms. Pinki, DHJS	Hearing Time : 12:00:00 PM	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				
ASHA RAM SONS PVT LTD	Vs.	M/S SUPREME BAKER PVT LTD		
			Total Days spent :	62
Case No.: 420/16	Case Id: 2003M02423	Referring Judge : Sh. Rishabh Kapoor, DJS	Hearing Time : 12:30:00 PM	
Case Type : CRIMINAL OTHERS CRIMINAL OTHERS				
STATE	Vs.	SHAHID ANSARI		
			Total Days spent :	13
Case No.: 2/19	Case Id: 2002M02153	Referring Judge : Sh. Raj Kumar, DHJS	Hearing Time : 12:30:00 PM	
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES				
MANINDER KAUR	Vs.	JAPASIS SINGH		
			Total Days spent :	20
Case No.: 13448/18	Case Id: 2002M01616	Referring Judge : Ms. Neha Pandey, DJS	Hearing Time : 1:00:00 PM	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
SHRIRAM CITY UNION FINANCE LTD	Vs.	RAVI AUTO PARTS		
			Total Days spent :	34
Case No.: 533023/16	Case Id: 2002M02154	Referring Judge : Ms. Prigya Verma, DJS	Hearing Time : 2:00:00 PM	
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS				
VIJAY SHANKAR VYAZ	Vs.	ASHISH JAIN ETC		
			Total Days spent :	20

Page No. :

08

18/04/20



## Cause List for Mediation Centre

Date : 21/03/2020

Case No.: 13531/18 Case Id: 2002M02149 Referring Judge : Ms. Akriti Mahendru, DJS  
Case Type : 38 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM  
SOMTI TEXTILES Vs. AMAN KR SINGH  
Total Days spent : 20

Total : 10

Mediator : Sh. Rashid Hashmi, Advocate

Case No.: 58513/16 Case Id: 2001M00725 Referring Judge : Sh. Prashant Sharma 1, DHJS  
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 12:30:00 PM  
DR LAKSHMAN KUMAR Vs. M/S CANAN SECURITIES  
Total Days spent : 55

Case No.: 257/2017 Case Id: 2001M00728 Referring Judge : Sh. Arun Sukhija, DHJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES SUIT FOR POSSESSION AND Hearing Time : 12:30:00 PM  
IDEA ESTATES PVT LTD Vs. M/S GREAVES COTTON LTD  
Total Days spent : 55

Case No.: 1133/18 Case Id: 2002M00997 Referring Judge : Ms. Harleen Singh, DHJS  
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM  
M/S SUDERSHAN TELECOM Vs. M/S TARUNI TRADING COMPANY  
Total Days spent : 48

Case No.: 2630/17 Case Id: 2002M01010 Referring Judge : Sh. Dhirender Rana, DJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:30:00 PM  
KIRAN Vs. MANJEET KAUR  
Total Days spent : 48

Total : 4

Mediator : Sh. Ravinder Kr. Gupta, Advocate

Case No.: 12367/18 Case Id: 2003M02420 Referring Judge : Ms. Neha Pandey, DJS  
Case Type : 38 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM  
M/S JANA SMALL FINANCE BANK LTD Vs. RIHANA  
Total Days spent : 13

Case No.: 549/17 Case Id: 1912M10451 Referring Judge : Sh. Raj Kumar, DHJS  
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM  
M/S OTS LIMITED Vs. M/S ALUTECH INDUSTRIES  
Total Days spent : 90

Case No.: 417/18 Case Id: 2002M02141 Referring Judge : Ms. Shivali Sharma, DHJS  
Page No. : 09

## Cause List for Mediation Centre

Date : 21/03/2020

Case Type : PARTITION : SJIT FOR PARTITION	Hearing Time : 2:00:00 PM
<b>MEENA SHARMA</b>	<b>Vs. ANANT KUMAR SHARMA</b>
Total Days spent :	20
Case No.: 121/17      Case Id: 2002M01625      Referring Judge : Sh. Prashant Sharma 1, DHJS	Hearing Time : 2:00:00 PM
Case Type : PARTITION : SLIT FOR PARTITION	
<b>RAKESH SARKAR</b>	<b>Vs. BIRESHWAR SARKAR &amp; ORS</b>
Total Days spent :	34
Case No.: 6853/19      Case Id: 2002M01601      Referring Judge : Sh. Rinku Jain, DJS	Hearing Time : 2:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	
<b>SHIVNATH YADAV</b>	<b>Vs. SANJAY KUMAR GARG</b>
Total Days spent :	34
Total : 5	

18/04/20

**Mediator : Sh. Tejvir Singh Dua, Advocate**

Case No.: 5744/17      Case Id: 2001M00716      Referring Judge : Ms. Naina, DJS	Hearing Time : 12:30:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	
<b>BESTWAY COOP URBAN T &amp; C SOCIETY LTD</b>	<b>Vs. JASWANT SINGH CHAUHAN</b>
Total Days spent :	55
Case No.: 8112/19      Case Id: 2001M00717      Referring Judge : Ms. Tapasya Aggarwal, DJS	Hearing Time : 2:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	
<b>HIMANSHU ARORA</b>	<b>Vs. REENA</b>
Total Days spent :	55
Case No.: 990/19      Case Id: 2001M00451      Referring Judge : Sh. Akash Jain, DJS	Hearing Time : 2:00:00 PM
Case Type : INJUNCTION/POSSESSION/DAMAGES : SJIT FOR MANDATORY /	
<b>HARI RAM</b>	<b>Vs. KISHORE</b>
Total Days spent :	62
Case No.: 253/20      Case Id: 2002M01853      Referring Judge : Sh. Vinod Joshi, DJS	Hearing Time : 2:00:00 PM
Case Type : INJUNCTION/POSSESSION/DAMAGES : SJIT FOR MANDATORY /	
<b>ASHOK JAIN &amp; ANR</b>	<b>Vs. MOHIT JAIN &amp; ANR</b>
Total Days spent :	27
Case No.: 933/19      Case Id: 1912M09841      Referring Judge : Sh. Rupinder Singh Dhiman, DJS	Hearing Time : 2:00:00 PM
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY	
<b>HOME CREDIT FINANCE INDIA</b>	<b>Vs. VISHAL</b>
Total Days spent :	104
Total : 5	

18/04/20

*Self back  
Court-Cover  
for date: for*

**DELHI MEDIATION CENTRE**  
**3<sup>rd</sup> Floor, Central Hall, Room No. 325,**  
**Tis Hazari District Courts, Delhi**  
**Cause List of Fresh Referred Cases for 21.03.2020 (Saturday)**

List updated 4.00 (P.M.)

**(A) REFERRED CASES (BEFORE LUNCH)**

Srl. No.	Suit No.	NAME OF THE PARTIES	REFERRED BY	TIME	ASSIGNED TO
1	319/15	State Vs. Asif @ Arif & Ors. [U/s. 454/380/511/34 IPC]	Sh. Risabh Kapoor DJS/THC	11.00	17/04/2020 11.00
2	19054/18	M/s. Nova New Era Exports Pvt. Ltd. Vs. M/s. Sunhera Shoes [Comp. Case U/s. 138 NI Act]	Sh. Ajee: Narayan DJS/THC	12.00	18/04/2020 12.00
3	374/18	Vimal Raj Goyal Vs. Amit Jir dal [Suit for Possession]	Ms. Shivali Sharma DHJS/THC	12.00	18/04/2020 12.00
4	208/19	Ravinder Kaur Vs. Rana Jung Bahadur [Criminal Revision]	Sh. Dharmesh Sharma DJ/(West)	12.30	18/04/2020 12.30
5	3519/19	Amit Jain Vs. Mohd. Naseem [Comp. Case U/s. 138 NI Act]	Sh. Ajee: Narayan DJS/THC	12.30	18/04/2020 12.30

**MEDIATION CENTRE**  
**3<sup>rd</sup> Floor, Central Hall, Room No. 325,**  
**Tis Hazari District Courts, Delhi**  
**Cause List of Fresh Referred Cases for 21.03.2020 (Saturday)**

List updated 4.00 (P.M.)

**(B) REFERRED CASES (AFTER LUNCH)**

Srl. No.	Suit No.	NAME OF THE PARTIES	REFERRED BY	TIME	ASSIGNED TO
6	42449/16	Gulshan Jain Vs. State [Suit for Probate]	Sh. Jitendra Singh DJS/THC	02.00	18/4/2020 2.8pm
7	4513/19	The Mantola Co-op T/C Society Ltd. Vs. Chaman Lal [Comp. Case U/s. 138 NI Act]	Ms. Tapasya Agarwal DJS/THC	02.00	18/4/2020 2.8pm
8	1364/19	M/s. Shalija Papers Ltd. Vs. M/s. Print Land Digital India Pvt. Ltd. [Suit for Recovery]	Ms. Charu Asiwat DJS/THC	02.00	18/4/2020 2.8pm
9	3962/19	Manoj Kumar Vs. Sangeeta [Comp. Case U/s. 138 NI Act]	Ms. Neha Pandey DJS/THC	02.00	18/04/2020 2.8pm
10	35/16	Kitambo Vs. State & Ors. [U/s. 370 of Succession Act]	Ms. Shefali Baranal Tandon DJS/THC	02.00	18/4/2020 2.8pm
11	95/19	Ritu Gupta Vs. Harsh Parmar [Suit for DRC Act]	Sh. Puneet Pahwa DJS/THC	02.00	18/4/2020 2.8pm
12	2767/19	M/s. Pankaj Sales Corporation Vs. M/s. Thind Industries [Commercial Dispute Post/Injunction]	Sh. A.K. Sarpal DJ/CC/THC	02.00	18/4/2020 2.8pm
13	210/17	State Vs. Delip Kumar Sapan [U/s. 341/323/506 IPC]	Sh. Abhinav Pandey DJS/THC	02.00	17/04/2020 2.8pm
14	99168/16	Sanjay Yadav Vs. Durga Devi [Suit for Injunction]	Sh. Vinod Joshi DJS/THC	02.00	18/4/2020 2.8pm
15	982/18	Mascot Education Pvt. Ltd. Vs. Bhaskar Reddy [Comp. Case U/s. 138 NI Act]	Ms. Tapasya Agarwal DJS/THC	02.00	18/4/2020 2.8pm